

रेल मंत्रालय में राज्य मंत्री (श्री सी. जे. चाकर शर्मा): (क) और (ख). तीन वर्ष पूर्व बरेली और कासगंज के बीच पांच जोड़ी यात्री गाड़ियां चलती थीं। अब भी वहाँ से पांच जोड़ी गाड़ियां चल रही हैं। परन्तु दो जोड़ी गाड़ियां अर्थात् 61/62 और 105/106 यात्री गाड़ियां, उत्तर प्रदेश राज्य बिजली बोर्ड द्वारा बिजली की भारी कटौती के कारण 12-3-80 और 14-5-80 से बंद रहीं जिसका दुष्प्रभाव कासगंज और बरेली सिटी स्टेशनों से रेल इंजनों की उपलब्धता पर पड़ा।

बिजली की स्थिति में मामूली सुधार होने और डीजल जनित सेंट लगाये जाने से 15-7-80 से एक जोड़ी गाड़ियों को फिर से चलाया जाना संभव हो गया। जैसे ही स्थिति में आगे सुधार होगा दूसरी जोड़ी गाड़ियों को भी फिर से चालू कर दिया जायेगा।

(ग) 61/62 कानपुर-बनवरगंज-कासगंज फास्ट पैसेंजर को फिर से चलाये जाने से, बरेली-बदायूँ खंड पर विद्यार्थियों और अन्य दैनिक यात्रियों की आवश्यकता पहले से ही पूरी की जा रही है।

(घ) जी नहीं।

Shifting of Railway Service Commission

6212. SHRI CHINTAMANI JENA: Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that the State Government of Orissa have submitted a proposal for shifting Railway Service Commission to Orissa and proposal was turned down on financial consideration;

(b) if so, when;

(c) if the Union Government have given indication to the State Government of Orissa for setting up a Railway Service Commission's Sub-Office in Orissa;

(d) if so, the action taken by the Union Government so far; and

(e) the expenditure to be incurred?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN): (a) to (d). A proposal for shifting the Railway Service Commission at Calcutta to a place in Orissa was received in 1971, but was not accepted. A proposal for setting up a Sub-office was also considered but was kept in abeyance due to difficult financial position. It will be reviewed again now.

(e) Approximately Rs. 45,000 per year.

Railway quarters at Kosi-Kalan station

6213. SHRI DAYA RAM SHAKYA: Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that number of railway quarters at Kosi-Kalan station on New Delhi-Mathura line had been declared abandoned; and

(b) if so, why railway employees are allowed to live in these quarters?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN): (a) and (b). Sixteen units of quarters at this station were not considered fit for residence on account of their age and condition. Notices were, therefore, served on the railway employees residing therein to vacate the same and temporary accommodation was offered to them in lieu. They, however, refused to vacate the old quarters and are continuing to reside therein. Replacement of the old quarters by new ones will be taken up on a programmed basis. Meanwhile, action is being taken for temporary strengthening of the old quarters.